[Shri Maganbhai Barot]

Mills in Gujarat are facing unemployment on large scale due to anti-labour policy adopted by mill-owners. Twenty-five thousand workers are rendered unemployed as about ten textile mills are closed. The Badli workers, those working in 3rd shift totalling about fifty thousand are jobless. Due to lay off in many mills of one or two days, two lakh workers are affected.

The Government has given number of concessions such as (1) ban on cotton export, (2) I.D B.I. loans (3) 100 per cent exemption in export duty in custom (4) reduction in railway freight and (5) exemption in man-made fiber, yarn and fabric. In spite of these concessions more and more Mills are closing down. Tarun commercial mills, Ahmedabad has closed only last week.

The situation being grave, the Government is requested to either prevail upon owners to reopen mills, to restore normalcy in working or to take-over the closed mills of Gujarat on the same pattern as in Bombay.

(ii) Crisis in paper industry due to recession and increased excise duty

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar): The paper industry is facing a serious crisis for the past three years on account of demand recession and rapid rise in excise duty. The cost of production has gone up by 115% while the selling price is up only 105%. The gross operating surplus i.e., profit before interest and depreciation as percentage of net sales realisation has shrunk from 70% to mere 6%. The plight of small and medium units is worse in as much as 40 out of 177 units registered with D G.T.D. have closed down and the remaining are operating at heavy cash losses.

Unless Government provides immediate relief to small and medium units, there is every possibility of famine in this industry in near future. Therefore, I request the Government to reduce the excise duty on paper and paper boards by about Rs. 1,000/- per tonne.

Soft loans should be sanctioned to revive the sick units at an interest rate not exceeding 7%. I also demand that in case of expansion with new machinery and auxillery equipment, 50% excise relief on production should be allowed for all products. Government of India should seriously think about the crisis in paper industry and extend all possible help for its revival and upgradation.

(iii) Need for taking steps for quick disposal of pending cases in Courts

श्री मूल चन्द डागा : (पाली) आज देश में न्याय के मंहगेपन और विलम्ब पर अनेक बार चिंता व्यक्त की जा चुकी है परंतु इस दिशा में अभी तक कोई ठोस कदम नहीं उठाए गए हैं यही कारण है कि छोटी-छोटी अदालतों से लेकर सर्वोच्च न्यायालय तक लाखों की संख्या में मुकदमें विचाराधीन हैं। अभी न्यायालयों में विचाराधीन मुकदमों में शीघ्र निपटाने के बारे में भारत के मुख्य न्यायाधीश एवं उच्चतम न्यायालय के न्यायाधीशों ने कुछ दिनों पहले महत्वपूर्ण सिफारिशें की थीं। इनके अनुसार 10 वर्ष या अधिक दंडादेश तथा मृत्युदंड की सजा के मामले छोड़कर शेष सभी अपराधिक मामलों में अपील की सुनवाई केवल एक न्यायाधीश द्वारा होनी चाहिए। न्यायाधीशों की पीठ द्वारा नहीं। उच्चतम न्यायालय में मुकदमें के निर्णय के मुद्रण में विलंब होने के कारण मुद्रण प्रणाली को समाप्त कर उसके स्थान पर निर्णयों तथा प्रक्रिया को साइक्लोस्टाइल करा दिया जाए। न्यायालयों में निर्णय को पढ़ने की प्रथा समाप्त कर केवल निर्णय के प्रभावी आदेश को ही सुनाया जाना चाहिए।

बहस पूरी होने के अधिकतम एक माह के अंदर निर्णय सुना देना चाहिए। इसके अतिरिक्त बकाया मामलों को निपटाने के लिए सेवा निवृत्त जजों की नियुक्ति की भी सिफारिशें की गई थी तथा ग्रामीण स्तर पर पंचायतों द्वारा न्याय व्यवस्था को नए ढंग से संगठित कर के पुरजोर किन्तु पुनर्जीवित किया जाए। इस तरह जो सुझाव दिए गए हैं उनको असली रूप दिया जाना चाहिए। हमारा यह कर्तव्य होता है कि इस जटिल न्याय व्यवस्था में आमूल परिवर्तन कर के न्याय को आम आदमी के दरवाजे तक पहुंचा दें।

(iv) Need to set up a Hydrological observation and Flood forecasting Circle Office at Bhubaneswar

SHRI LAKSHMAN MALLICK (Jagatsinghpur) : The purpose of the Central Water Commission is to make hydrological observations and to operate flood forecasting system of big rivers in the country. To undertake the above work for the rivers of Orissa, there are three divisions, namely, Central Flood Forecasting division, Bhubaneswar, Eastern Gauging division, Bhubaneswar and Hydrological observation Water resources and Flood Forecasting division, Burla for rivers Sabarnarekha, Burabalang, Brahmani and Vanasadhara, Rushikulyon and Mahanadi respectively.

All these three divisions are under the administrative control of the Hydrological Observation and Flood Forecasting Circle, Hyderabad. There are three divisions, namely, Godavari guaging, Krishna guaging and Krishna flood forecasting Divisions functioning at Hyderabad. For the efficient working of these Divisions, two circle offices of Central Water Commission have been opened at Hyderabad whereas no circle office has been located in Orissa. The need of opening of one such circle office in Orissa is felt for the following reasons :—

1. Since the circle offiice of the three divisions of Orissa is situated at Hyderabad, technical and administrative difficulties are experienced by the Divisional authorities and staff;

2. Employment opportunities are not available to local youths; and

3. Orissa's is not properly served by way of intensive and efficient operational activities.

As such, I demand that a separate Hydrological Observation and Flood Forecasting Circle of Central Water Commission should be set up for Orissa at Bhubaneswar Forthwith.

(v) Need for revision of excise duty on new cork and on finished cork goods to promote cork industry

श्री मनीराम बागड़ी (हिसार) : हमारे देश में कार्क फैक्टरीयां आज तीस साल से चल रही हैं। इनमें दो बड़ी तथा लगभग बीस छोटी (स्माल स्केल) फेक्टरीयां चल रही हैं जिससे कई हजार आदमियों की रोजी चलती है। आज हमारे देश में जितनी भी होम्योपैथिक, आयुर्वेदिक तथा एलोपैथिक दवाईयां बनाने वाले हैं, कार, मोटर, ट्रक तथा स्कूटर के इंजिन में और ट्रैक्टर ट्रांसफारमर आदि कई और फैक्टरी वाले कार्क के ऊपर निर्भर हैं। इसके बिना उनका काम नहीं चल सकता। कार्क का कच्चा माल विदेश से आता है। अगर कच्चा माल मंगवाया जाए तो लगभग एक करोड़ रुपये खर्च होते हैं, परन्तु अगर बना हुआ माल मंगवाया जाए, तो तकरीबन तीन करोड़ रुपए का फारेन एक्सचेंज खर्च होता है।

दो साल हुए कार्क के ऊपर सब कर मिलाकर 58 परसेंट पड़ता था। 1982 में यह कर बढ़ गया तथा 99 परसेंट हो गया।